

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 258 of 2012

Dated : 12th April, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M.P. Poorv Kshetra Vidyut Vitran Co. Ltd.
& Ors. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory
Commission ...Respondent(s)

Counsel for the Appellant(s): M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. C.K. Rai for MPERC

ORDER

Post the matter for hearing on **01.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/av